

| Name of the corporate debtor: Karrm Infrastructure Private Limited Date of commencement of CIRP: 29.02.2024 ; List of creditors as on: 25.04.2024 . | | | | | | | | | | | | |
|--|--------------------------------------|---------------------------|----------------|---------------------------|-------------------------------------|------------------------|--------------------------|----------------------------|--|------------------------------|------------------------------------|---|
| List of unsecured financial creditors (other than financial creditors belonging to any class of creditors) | | | | | | | | | | | | |
| Sl. No. | Name of creditor | Details of claim received | | Details of claim admitted | | Whether related party? | % of voting share in CoC | Amount of contingent claim | Amount of any mutual dues, that may beset- off | Amount of claim not admitted | Amount of claim under verification | Remarks, if any |
| | | Date of receipt | Amount claimed | Amount of claim admitted | Nature of claim | | | | | | | |
| 1 | Bhala Finance Private Limited (Gtee) | 16-03-2024 | 3,59,97,988.00 | - | Credit Facilities against Guarantee | No | No | 0 | 0 | 0 | 35997988.00 | Clarification on charging interest required from claimant |
| 1 | Total | | 3,59,97,988.00 | - | - | - | - | - | - | - | 3,59,97,988.00 | - |

Arun Kapoor
 Interim Resolution Professional
 In the matter of **Karrm Infrastructure Private Limited**
IBBI Registration Number: IBBI/PA-003/IP-N00030/2017-18/10230
IBBI Registered Address: G-601, Army Co-operative Housing Society, Sector- 09, Nerul (East), Navi Mumbai, Maharashtra – 400706
[IBBI Registered E-mail Id - arun.kapoor58@yahoo.in](mailto:arun.kapoor58@yahoo.in)
Authorisation for Assignment (AFA) valid up-to: October 31, 2024

Process Specific Address: Arun Kapoor c/o Ancoraa Resolution Private Limited, 1412, Real Tech Park, Sector 30 A, Vashi, Navi Mumbai - 400 703
Process Specific Email Id: cirp.karrmipl@ancoraa.com